

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA No. 28/2005
CP No. 9/2004
OA 1595/2002

New Delhi this the 16th day of March, 2005

Hon'ble Shri V.K.Majetra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Lalit Kumar

..Applicant

(By Advocate Shri S.C.Saxena)

VERSUS

1. Shri Pawan Chopra,
Secretary,
Ministry of Information and
Broadcasting, Shastri Bhavan,
New Delhi.
2. Shri K.S.Sarma,
Director General,
All India Radio, Akashvani Bhawan,
Parliament Street, New Delhi.

..Respondents

(By Advocate Shri S.M. Arif)

O R D E R (ORAL)

(Hon'ble Shri V.K.Majetra, Vice Chairman (A)

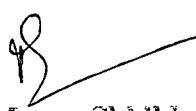
Learned counsel heard.

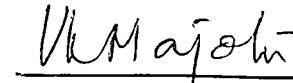
Through this application recall of Tribunal's order dated 3.1.2005 vide which CP 9/2004 in OA 1595/2002 was disposed of has been sought. It has been pointed out that although the CP was finally disposed of, MA 1911/2004 which had been pending at the time the CP was disposed of, was not disposed of prior to or along with the disposal of the CP. It is discovered confusion had arisen as no MA bearing no.1931/2004 existed in the Court file. Instead one MA bearing No. 1911/2004 is on the Court file. Indeed no orders have been passed on MA 1911/2004. Learned counsel of the applicant accepts that the MA bearing no. 1911/2004 could not be disposed of. As such CP was disposed of

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without dealing with MA bearing number 1911/2004. In the interest of justice, therefore, order dated 3.1.2005 passed in CP 9/2004 in OA 1595/2002 is recalled and the same is restored to its original number. Accordingly RA 28/2005 is disposed of


(Mrs. Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

16.3.05